## IN THE HIGH COURT OF KARNATAKA AT BENGALURU ON THE DAY OF Friday THE 21st Day Of February 2025 COURT HALL NO.5, SITTING AT DHARWAD BENCH at 02:30PM **BEFORE**

## THE HON'BLE JUSTICE HEMANT CHANDANGOUDAR

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## THROUGH VIDEO CONFERENCING

S1	. No	. Case	No.
<b>J</b> L		. casc	110.

Pet/Appl/Comp & Adv Resp & Adv

(MATTER PERTAINS TO PRINCIPAL BENCH, BENGALURU) <u>ORDERS</u>						
1		(439(Cr.PC) / 483(BNSS), )	PET: HARISH KUMAR @ HARISH LAKSHMIKANTH K	RES: STATE OF KARNATAKA AND OTHERS ADDL SPP FOR R1		
2	WP 31926/2024 REG: AWAITING SERVICE OF NOTICE IN R/O R5 AND R14 2) FURNISHING OF FPF, C/ACK ETC TO ISSUE NOTICE TO R8, R9 & R12 3) IA 1/25 FOR MODIFICATION OF INTERIM ORDER DTD 28/11/2024 4) IA 2/25 FOR EARLY HEARING (DATE)	(GM, RES)	PET: SRI. MUKUNDA KULKARNI, MAHESH KIRAN SHETTY S	RES: THE STATE OF KARNATAKA AND OTHERS AGA FOR R1 TO R3, R6, R7, R10, R11 & R13 B J SOMAYAJI FOR R4 & R14 R8, R9 & R12- "NO SUCH PERSON"		
3	WP 30693/2018	DICTATION (GM, RES )	PET: RSWM LIMITED	RES: IDBI BAK LTD AND OTHERS		
			C R RAGHAVENDRA &			

C R RAGHAVENDRA & BHANU MURTHY J S GEORGE JOSEPH FOR R1

RAYAPPA V HADAGALI FOR R1 R2- THE RBI, MUMBAI SD

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## COURT HALL NO :11